# Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited

# Date of commencement of CIRP: 17/07/2025

# List of creditors as on 26/08/2025

	Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016												
SI No.	Category of Creditor		nary of Claim Received		mmary of Claim Admitted	Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remark s if any			
		No. of Claims	Amount	No. of Claims	Amount	Amount	Amount	Amount					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-			
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-			
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,477,163,732	2	1,436,394,384			40,769,348	-	-			
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,846,492,940	1	1,134,401,746	-	-	712,091,194	-	-			
5	Operational creditors (Government Dues)	1	7,312,838	-	-	-	-	7,312,838	-	-			
	Operational creditors (other than Workmen and Employees and Government Dues)	5	188,300,761	-	-		-	188,300,761	-	-			
	Total		3,519,270,271		2,570,796,130	-	-	948,474,141					

# Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited Date of commencement of CIRP: 17/07/2025

List of creditors as on 26/08/2025

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

			Details of	Details of claim received			Details of claim admitt	ed				A a a			(
Si No		Name of creditor		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Union Bank (SAMV, M		7/31/2025	638,027,192	632,457,813	Secured Financial Creditor	632,457,813	-	No	24.60%	-	-	-	5,569,379	
2	Punjab Natio (Pune SA Branc	STRA	7/29/2025	839,136,540	803,936,571	Secured Financial Creditor	803,936,571	1	No	31.27%	-	-	-	35,199,969	
				1,477,163,732	1,436,394,384		1,436,394,384	-	-	55.87%	-	-	-	40,769,348	-

#### Notes:

As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited	
Date of commencement of CIRP: 17/07/2025	

List of creditors as on 26/08/2025

							Unsecured financ	ial credito	rs (other than fina	ncial creditors belongin	g to any class o	of creditors)			
		Details of	of claim received	Details of claim admitted											
S		Date of receipt	Amount claimed	Amount of claim admitted Nature of cla		Amount covered by security interest		ount covered guarantee related party?		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	1 Karnataka Bank Limit	e 7/30/2025	1,094,604,818	594,153,988	Unsecured Financial Creditor		594,153,988	NA	23.11	-	-	-	500,450,830	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan	
	Union Bank of India Solapur branch	7/31/2025	597,668,765	540,247,758	Unsecured Financial Creditor	-	540,247,758	NA	21.01	-	-		57,421,007	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan and Basel Dose Loan	
3	Punjab National Bank (Kolhapur Branch)	7/29/2025	154,219,357	-	Unsecured Financial Creditor	-	-	NA	-	-	=		154,219,357	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor	
			1,846,492,940	1,134,401,746		-	1,134,401,746		44.13	-	-	-	712,091,194	-	
NI.		*													

Notes:
As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / crstwhile Promoter of Corporate Debtor.

Name of the cornorate debtor:	Matoshri Laxmi Sugar Co-generation Industries Limited	Π

# Date of commencement of CIRP: 17/07/2025 List of creditors as on 26/08/2025

#### Operational creditors (Government Dues)

(Amount in ₹)

		Details of	f claim received		Det	ails of claim a	dmitted				Amount of			
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Deputy Comissioner of Income Tax Dept. Central Circle- (1), Solapur	7/31/2025	415,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	415,317	
2	Employee Provident Fund Organisation, Ministry of labour and Employment	8/12/2025	6,897,521	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	6,897,521	
	Total	7,312,838	=	-	=	=	-	-	-	-	-	7,312,838	=	

As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.

#### Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited

### Date of commencement of CIRP: 17/07/2025

List of creditors as on 26/08/2025

Operational Creditor (Other than Employees, Workmen and Govt. Dues)

(Amount in ₹)

Details		Details of	claim received		lmitted				Amount of			(Amount in 4)		
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim Nature of claim s		Amount covered by security interest	Amount covered by guarantee	related share in		Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Aurangabad Distillery Ltd.	7/25/2025	46,799,999	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	46,799,999	
2	B N Mandhare & Associates	7/31/2025	4,827,786	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	4,827,786	
3	New Phaltan Sugar Works Distillery Division Ltd.	7/25/2025	62,510,958	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	62,510,958	
4	V.G. Naikawadi & Co.	7/30/2025	5,825,418	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	ı	5,825,418	
5	AB Mauri India Private Limited	7/29/2025	68,336,600	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-		-		68,336,600	
	Total		188,300,761	=	-	-	-	-	-	-	-	-	188,300,761	-

#### Notes:

As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.